

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE AT PUNE)**

EXECUTION APPLICATION NO. 4 OF 2018 (WZ)

IN THE MATTER OF:

THE COLVA CIVIC AND
CONSUMER FORUM

... APPLICANT

VERSUS

THE GOA COASTAL ZONE
MANAGEMENT AUTHORITY & ORS. **... RESPONDENTS**

**ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 1
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

PAPER BOOK

(KINDLY SEE INDEX INSIDE)

**ABHAY ANIL ANTURKAR
ADVOCATE FOR RESPONDENT NO. 1**

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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

I, Johnson Bedy Fernandes, adult, being the Member Secretary of the Respondent No. 1 Goa Coastal Zone Management Authority [hereinafter, "**GCZMA**"], having my office at: 4th Floor, Dempo Towers, Patto, Panaji, Goa, do hereby solemnly affirm and state as under:

1. I am the Member Secretary of the Respondent No. 2 GCZMA in the captioned original Applicant. I have examined the documents pertaining to the captioned Execution Application as available in my office, and am filing the present Affidavit on the basis of the same.

2. I say that nothing in the present Affidavit may be deemed to be any admission of any content of the captioned Execution Application, unless the same is categorically admitted herein. I further submit that nothing in the captioned Execution Application may be deemed to have been admitted for want of specific denials.
3. By its Additional Affidavit dated 14.02.2019, the answering Respondent had produced on record the estimates quoted by the Public Works Department [hereinafter, "**PWD**"] for the costs likely to be incurred in carrying out restoration work in compliance with the directions of this Hon'ble Tribunal. Pursuant to the PWD's estimates, the answering Respondent issued a letter dated 16.05.2019 to Respondent Nos. 4 to 9 to deposit Rs. 15,44,250/- with the Goa State Biodiversity Board [hereinafter, "**GSBB**"] for carrying restoration work as directed by this Hon'ble Tribunal's judgement dated 03.07.2017.
4. Thereafter, the GSBB issued an e-mail dated 10.01.2024 to the answering Respondent to state that the estimate of costs likely to be incurred in carrying out restoration work has been revised to Rs. 27,39,882.97/- inclusive of 18% GST on account of the revision of GSR 2023 and due to the compaction of the foreign material it would take more man days to manually scoop the same and transport the same at designated dumping site. Furthermore, the timeline required



for completion of restoration works is 160 days, subject to dry spell.

A true copy of the e-mail dated 10.01.2024 is annexed and is marked as(ANNEXURE R – 1. 4- 6)



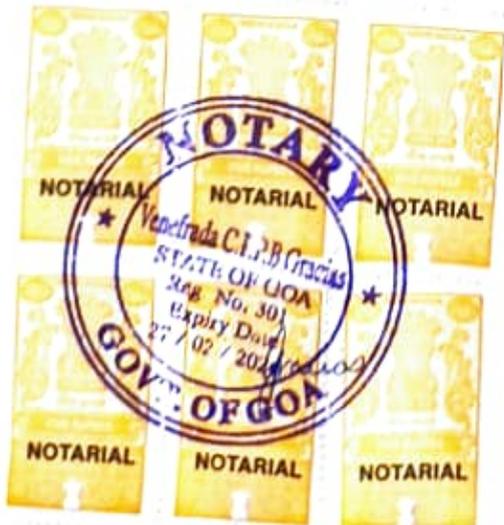
- 5. The answering Respondent is filing the present Affidavit for the limited purpose of appraising this Hon'ble Tribunal about the facts pertaining to the captioned matter. The answering Respondent craves the liberty of this Hon'ble Tribunal to file a detailed Affidavit at a later stage, if so directed or advised.

[Signature]
 DEPONENT

VERIFICATION

I, the abovenamed Deponent, do hereby state on solemn oath and affirmation that the facts stated hereinabove in this Counter Affidavit are true and correct to the best of knowledge, information and belief, and nothing has been concealed.

Verified at Panaji on this 15th day of March, 2024.



[Signature]
 DEPONENT

Executed before me
 At Carangute Bardez - Goa
 Reg. No. 16/03/2024/P
 Dated: 15/03/2024

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[Signature]
 Venefrada C.P.P.B Gracias
 Advocate & Notary Govt State



Fwd: Revised Submission of fresh estimates & timeline for the restoration work at sy. Nos 43/1-A, 43/3 of Navo Vaddo, in Sernabatim - Colva, Salcete Goa as ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors.

gczma gczma <goacoastalzone@gmail.com>

10 January 2024 at 10:01

To: Office AAA <office@anturkar.com>, Dhruv Tank <dhruv@anturkar.com>

----- Forwarded message -----

From: **Goa State Biodiversity Board** <goanbiodiversity@gmail.com>

Date: Wed, 10 Jan, 2024, 5:48 am

Subject: Re: Revised Submission of fresh estimates & timeline for the restoration work at sy. Nos 43/1-A, 43/3 of Navo Vaddo, in Sernabatim - Colva, Salcete Goa as ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors.

To: <ms-gczma.goa@nic.in>, gczma gczma <goacoastalzone@gmail.com>

Cc: Pradip Sarmokadam <pradipgsbb@gmail.com>, Scientific Officer, GSBB <sogsgbb@gmail.com>

URGENT COMMUNICATION VIDE EMAIL

To,

The Member Secretary,

Goa Coastal Zone Management

Authority, Patto, Panaji, Goa.

Subject - Revised Submission of fresh estimates & timeline for the restoration work at sy. Nos 43/1-A, 43/3 of Navo Vaddo, in Sernabatim - Colva, Salcete Goa as ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors.

Sir,

In supercession of previous email,

With reference to the subject cited above, kindly be informed the approximate cost of the restoration work required to be carried out at the sy. Nos 43/1-A, 43/3 of Navo Vaddo, in - Sernabatim, Colva, Salcete Goa, where the illegal road constructed was ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors, is actually received with GST 18% GST as applicable on final, the total estimate comes to Rs.27,39,882.97.

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Kindly excuse for the inconvenience caused. The required timeline for the completion conveyed will be 160 days subject to dry spell. The detailed bill of quantities with breakup of work and estimate will be submitted within three days.

Thanking you,

Yours faithfully,

Dr. Pradip Sarmokadam,

Member Secretary,

Goa State Biodiversity Board

On Tue, 9 Jan, 2024, 20:40 Goa State Biodiversity Board, <goanbiodiversity@gmail.com> wrote:

URGENT COMMUNICATION VIDE EMAIL

To,

The Member Secretary,

Goa Coastal Zone Management

Authority, Patto, Panaji, Goa.

Subject - Submission of fresh estimates & timeline for the restoration work at sy. Nos 43/1-A, 43/3 of Navo Vaddo, in Sernabatim - Colva, Salcete Goa as ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors.

Sir,

With reference to the subject cited above, kindly be informed the approximate cost of the restoration work required to be carried out at the sy. Nos 43/1-A, 43/3 of Navo Vaddo, in - Sernabatim, Colva, Salcete Goa, where the illegal road constructed was ordered to be restored by the Hon'ble National Green Tribunal in Application 44/2015 (WZ), Colva Civic & Consumer Forum Vrs. GCZMA. & Ors, is estimated to be 23 lakhs inclusive of the GST by DRDA and the required timeline for the completion conveyed will be 160 days subject to dry

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spell. The detailed bill of quantities with breakup of work and estimate will be submitted within three days.

Thanking you,

Yours faithfully,

Dr. Pradip Sarmokadam,

Member Secretary,

Goa State Biodiversity Board

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